

**FORM G**

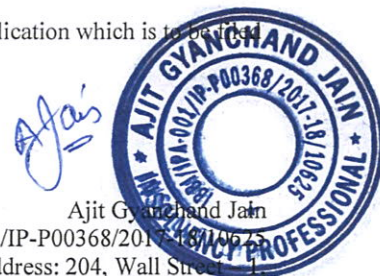
**INVITATION FOR EXPRESSION OF INTEREST FOR  
COAST TOWN PLANNERS PRIVATE LIMITED OPERATING IN  
REAL ESTATE INDUSTRY AT NEW DELHI, U.P.**

**(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)**

| RELEVANT PARTICULARS |  |  |
|----------------------|--|--|
| 1.                   | Name of the corporate debtor along with PAN & CIN/ LLP No.   | Coast Town Planners Private Limited;<br>PAN: AAGCC0183M<br>CIN : U70100DL2015PTC278572         |
| 2.                   | Address of the registered office   | Property No 63, Top Floor, Bharat Nagar, New Friends Colony New Delhi South Delhi DL 110065 IN |
| 3.                   | URL of website   | Not Available  |
| 4.                   | Details of place where majority of fixed assets are located  | New Delhi, Noida , U.P.  |
| 5.                   | Installed capacity of main products/ services  | Not Applicable   |
| 6.                   | Quantity and value of main products/ services sold in last financial year  | NIL  |
| 7.                   | Number of employees/ workmen   | NIL*   |
| 8.                   | Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL | Details can be sought by emailing – cirp.cttpl@gmail.com                                       |
| 9.                   | Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL   | Details can be sought by emailing – cirp.cttpl@gmail.com                                       |
| 10.                  | Last date for receipt of expression of interest  | 25 January 2024  |
| 11.                  | Date of issue of provisional list of prospective resolution applicants   | 04 February 2024   |
| 12.                  | Last date for submission of objections to provisional list   | 09 February 2024   |
| 13.                  | Date of issue of final list of prospective resolution applicants   | 19 February 2024   |
| 14.                  | Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants     | 24 February 2024   |
| 15.                  | Last date for submission of resolution plans   | 25 March 2024  |
| 16.                  | Process email id to submit Expression of Interest  | cirp.cttpl@gmail.com   |

\*As per the best available information received from the suspended Board of Directors.

Note - The abovementioned timelines are subject to the approval of an extension application which is to be filed by the resolution professional with the Hon'ble National Company Law Tribunal



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IBBI Registered Address: 204, Wall Street,  
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For Coast Town Planners Private Limited  
AFA valid upto 10 October 2024  
Date: 12 December 2023  
Place: Ahmedabad